COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 276 OF 2015

Dated: 14th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

West Bengal State Electricity Distribution Company Ltd.	 Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

Counsel for the Appellant(s)	:	Mr. Abhishek Kumar Ms. Shrishti Rai
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran for R-2
		Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for R-11
		Mr. S. Vallinayagam for R-13 Ms. Amali
		Mr. M.Y. Deshmukh

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on <u>10.10.2018.</u>

(Justice N. K. Patil)	(I.J. Kapoor)
Judicial Member	Technical Member

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